

#02

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL

HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 163/9/HDB/2020
NAME OF THE COMPANY	Jairam Foundry Pvt Ltd
NAME OF THE PETITIONER(S)	S A Packaging
NAME OF THE RESPONDENT(S)	Jairam Foundry Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amarendra Reddy	Advocate	9246501212	P. Amarendra

ORDER


Learned Counsel for Operational Creditor appeared.

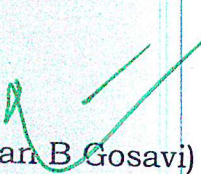
Learned Counsel for Corporate Debtor appeared physically.

Both of them submitted that the matter is settled. Joint memo is filed. It is taken on record.

Since matter is settled, the Learned Counsel for Operational Creditor seeks permission to withdraw the petition.

Permission is granted. Matter stands withdrawn and disposed of.


(Veera Brahma Rao Arekapudi)
Member (Technical)


(Madan B Gosavi)
Member (Judicial)

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